DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR AS ON 31.12.2009 (IN TERMS OF THE RESOLUTION ADOPTED IN THE FULL COURT MEETING HELD ON MAY 07, 1997.)

Items	Description	Particular/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	□ Building	House No.1173, Sector 8-C, Chandigarh, jointly owned with elder brother Mr. Ajit Singh Nijjar (Having Half Share)		
	Other landed Property	Open Plot at Ludhiana admeasuring 120 Sq.Mtrs.	*	

	Shares & Mutual Funds	NIL	
Securities and Investments	" Fixed deposits	FDRs Rs. 15,00,000/-	
	- Savings Bank Accounts	i)HDFC Bank – Rs,82,702/- ii) HDFC (HUF) – Rs.37,001/- iii)PNB Chandigarh – Rs. 2,73,156/- (Joint Account with Mrs. Harpal Kaur –wife) iv) PNB, Delhi – Rs.9,38,388/-	
	GPF/PPF	PPF- Rs.8,68,670/- GPF-RS.15,30,391/- LIC – Rs.4,22,000/- (Maturity – June 2011)	

Other assets/ Movable	 Jewellery 	One Gold 'Kara' One Diamond Wedding Ring	Approximately Rs.6 lakhs – wedding and other ceremonial gifts, by my wife's and my family	
	" Vehicles		9	
		Santro(Xing) Car: Model 2004 (CH 03 Q 2828)		
Liabilities	□ Loans- Mortgages	A sum of Rs.13,03,202/- is the balance due on the loan taken for the renovation of Residential House.		
	•Overdrafts	NIL		
	"Unpaid Bills	NIL		
	Dany other Liabilities	NIL		